<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction) <u>APPEAL NO. 291 OF 2016</u> <u>AND</u> <u>APPEAL NO. 92 OF 2017</u>

Dated: 14th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 291 OF 2016

In the matter of:				
NLC India Ltd.				Appellant(s)
Vs.				
Central Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandra Ms. Anushree Bardhan	an	
Counsel for the Respondent(s)	:	Mr. Manu Seshadri Mr. Samarth Chowdhary fo	or R-	1
APPEAL NO. 92 OF 2017		Mr. S. Vallinayagam for R	-2	
NLC India Ltd. Vs.			••••	Appellant(s)
Central Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandra Ms. Anushree Bardhan	an	
Counsel for the Respondent(s)	:	Ms. Anna Malhotra for R- Mr. S. Vallinayagam for R-		

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>28.08.2018.</u>

(Justice N. K. Patil) Judicial Member ts/mk

(I.J. Kapoor) Technical Member